


No.ADSJ/FTSC/(Rape/POCSO)/NHN/2022-39  
Office of the Additional Sessions Judge,  
Fast Track Special Court(Rape/POCSO),  
Sirmaur District at Nahan, H.P.

Dated Nahan the 14<sup>th</sup> January, 2022.

" OFFICE ORDER "

In view of the Registry letter No. HHC/Admn/6(20)/77-xx- 31144 dated 15/16-12-2021, as the undersigned shall be on special Casual leave w.e.f.17/01/2022 to 26/01/2022, therefore the cases fixed, if any, during this period, shall be taken up as under:-

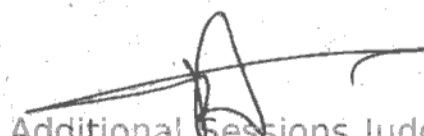
Case fixed for	Shall be taken up for effective hearing
17/01//2022	
18/01//2022	
19/01//2022	27/01/2022
20/01//2022	
21/01//2022	
22/01//2022	
24/01/2022	

  
Additional Sessions Judge,  
Fast Track Special Court(Rape/POCSO),  
Sirmaur District at Nahan, H.P.

Endst.No. A/a

Dated

1. The Ld. District and Sessions Judge, sirmaur District at Nahan.
2. The Ld. Additional District and Sessions Judge, Sirmaur District at Nahan, HP
3. The Ld. Public Prosecutor Sirmaur District at Nahan,H.P.
4. The Presidents Bar Association, Nahan, Paonta Sahib, Rajgarh. Sarahan and Shillai.
5. Reader/Ahlmads of this office for compliance.
6. The System Officer/System Assistant of this office to upload of office order in the Court website.
7. Notice Board of this office.

  
Additional Sessions Judge,  
Fast Track Special Court(Rape/POCSO),  
Sirmaur District at Nahan, H.P.